

LOK SABHA DEBATES

(Part II—Proceedings other than Questions and Answers)

15227

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LOK SABHA

Monday, 26th September, 1955

The Lok Sabha met at Eleven of the Clock.

[MR. SPEAKER in the Chair]

QUESTIONS AND ANSWERS

(See Part I)

12-01 A.M.

PAPERS LAID ON THE TABLE

STATEMENT SHOWING PROGRESS MADE ON CENTRALLY-FINANCED MULTI-PURPOSE PROJECTS

**The Minister of Planning and Irrigation and Power (Shri Nanda):** I beg to lay on the Table a copy of the statement showing progress made on the Centrally-financed multi-purpose projects upto the 31st August, 1955. [Placed in Library. See No. S-342/55]

NOTIFICATIONS UNDER ESSENTIAL COMMODITIES ACT

**The Minister of Industries (Shri Kanungo):** I beg to lay on the Table a copy of each of the following Notifications, under sub-section (6) of section 3 of the Essential Commodities Act, 1955:

- (1) Ministry of Commerce and Industry Notification No. 8(20)-CT(A)/55, dated the 1st July, 1955. [Placed in Library. See No. S-341/55.]
- (2) Ministry of Commerce and Industry Notification No. 24(22)-CT(A)/55-1, dated the 13th July, 1955. [Placed in Library. See No. S-343/55.]

AMENDMENT TO CINEMATOGRAPH (CENSORSHIP) RULES

**The Minister of Information and Broadcasting (Dr. Keskar):** I beg to lay on the Table, under sub-section (3) of section 8 of the Cinematograph Act, 1952, a copy of the Notification No. 5/14/54-FC/C.C.R.Am/15, dated the 10th September, 1955 making certain further amendment in the Cinematograph (Censorship) Rules, 1951. [Placed in Library. See No. 338/55.]

PRESIDENT'S ASSENT TO BILLS

**Secretary:** Sir, I have to inform the House that the following Bills, which were passed by the Houses of Parliament during the current Session, have been assented to by the President:

- (1) The Abducted Persons (Recovery and Restoration) Continuance Bill, 1955.
- (2) The Indian Coinage (Amendment) Bill, 1955.
- (3) The Prisoners (Attendance in Courts) Bill, 1953.
- (4) The State Bank of India (Amendment) Bill, 1955.

CORRECTION OF ANSWER TO UNSTARRED QUESTION

**The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan):** On behalf of the Deputy Minister of External Affairs, I beg to make the following statement:

In reply to part (c) of Unstarred Question No. 901 tabled by Sardar Iqbal Singh on the 13th September, 1955, it was stated that the number of Indians reported to have been killed by Mau Mau terrorists in Kenya

[Shri Sadath Ali Khan]

so far was six. Information has since been received from the Commissioner for the Government of India in British East Africa to the effect that since the beginning of the emergency in October, 1952, 33 Indians are believed to have been killed by Mau Mau terrorists.

#### ELECTION TO COMMITTEES

##### CENTRAL ADVISORY BOARD OF EDUCATION

**The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das):** On behalf of the hon. Minister of Education, I beg to move:

"That Members of this House do proceed to elect, in such manner as the Speaker may direct, three Members from among themselves to serve on the Central Advisory Board of Education."

**Mr. Speaker:** The question is:

"That Members of this House do proceed to elect in such manner as the Speaker may direct, three Members from among themselves to serve on the Central Advisory Board of Education."

*The motion was adopted.*

##### INDIAN COUNCIL OF AGRICULTURAL RESEARCH

**The Minister of Agriculture (Dr. P. S. Deshmukh):** I beg to move:

"That in pursuance of Rule 2(6) of the Rules of the Indian Council of Agricultural Research, read with Rule 6(6) thereof, the Members of this House do proceed to elect, in such manner as the Speaker may direct, one Member from among themselves to be a member of the Indian Council of Agricultural Research vice late Shri Hira Singh Chinnaria."

**Mr. Speaker:** The question is:

"That in pursuance of Rule 2(6) of the Rules of the Indian Council of Agricultural Research, read with Rule 6(6) thereof, the Members of this House do proceed to elect, in such manner as the Speaker may direct, one member from among themselves to be a Member of the Indian Council of Agricultural Research vice late Shri Hira Singh Chinnaria."

*The motion was adopted.*

##### ELECTRICITY SUPPLY (AMENDMENT) BILL

**The Minister of Planning and Irrigation and Power (Shri Nanda):** I beg to move for leave to introduce a Bill further to amend the Electricity (Supply) Act, 1948.

**Mr. Speaker:** The question is:

"That leave be granted to introduce a Bill further to amend the Electricity (Supply) Act, 1948."

*The motion was adopted.*

**Shri Nanda:** I introduce the Bill

#### BUSINESS OF THE HOUSE

**Mr. Speaker:** The House will now take up the Prize Competitions Bill, 1955. Three hours have been allotted to this Bill which means that this Bill will be disposed of by about 3 P.M. Thereafter the House will take up the Supplementary Demands for Grants.

The House will sit today up to 6 P.M.

**Shri Kamath (Hoshangabad):** On a point of information only, may I ask whether the amendment by the Rajya Sabha of the Companies Bill as passed by the Lok Sabha will result in any extension of this Session?